



**THE HIGH COURT OF ORISSA, CUTTACK**  
**OFFICE ORDER**

**No.- III-19/2020-7619 / Dated 18<sup>th</sup> April 2023**

To

- 1. Ms. Jyotiprava Bhol**  
D/o- Harihar Bhol  
At/Po- Maliancha  
Village- Kendrapada  
PIN- 754224
- 2. Ms. Rojalin Nayak**  
D/o- Manoranjan Nayak  
At/Po- Gokan via Mahanga,  
Cuttack, PIN -754206.
- 3. Ms. Rubi Behera**  
D/o- Krushna Chandra Behera  
Qtr. No.- 2RA, 6/2, Near OMC Colony, Unit-8  
Bhubaneswar, PIN- 751012
- 4. Ms. Rojina Sahoo**  
D/o- Dhoba Sahoo  
At- Badaichhapur  
Po- Jatani, P.S.- Delanga  
Dist. - Puri, PIN- 752050
- 5. Shri Soumya Ranjan Samal**  
S/o- Garuda Chandra Samal,  
At- Badabalikuda,  
Po- Janak, P.S.- Balichandrapur  
Dist- Jajpur, PIN- 755005
- 6. Ms. Subhasmita Sasmal**  
D/o- Bhaskar Chandra Sasmal,  
At - Bidanasi, Baulachhak,  
Po- Bidanasi  
Dist.- Cuttack, PIN- 753014

He / She is appointed temporarily to officiate as Junior Stenographer in the Court's Establishment in the Scale of Pay of Rs. 25,500- 81,100/- with usual allowances as sanctioned by the Government of Odisha from time to time. The appointment is purely temporary and is terminable at any time without assigning any reason whatsoever. He/She should join his/her new assignment on **01.05.2023** failing which the appointment shall be treated as cancelled.

P.T.O.

He / She should furnish the following documents at the time of joining;

- (i) Attestation form in duplicate duly filled in alongwith two passport size photographs attested by a Gazetted Officer.
- (ii) Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
- (iii) Two Character Certificates from two Gazetted Officers.
- (iv) Declaration to the effect that he/she has not been dismissed from any Govt. Service.
- (v) Declaration to the effect that he/she has not more than one spouse living in case he/she is married.
- (vi) Undertaking to the effect that he/she agrees and is **prepared** to duly discharge the duties assigned to him/her by the Court in course of his/her posting.
- (vii) Certificate and Mark Sheets in support of date of birth, caste, educational qualification , technical qualification etc., in original alongwith their copies duly attested by a Gazetted Officer.

The appointment is subject to verification of all the certificates along with his/her character and antecedents in the manner prescribed by the Government. In case his/her certificates, character and antecedents are not found correct/ satisfactory, he/she will be removed from government service immediately without any notice.

No T.A. /D.A. will be allowed to join the post.

**By Order of the Chief Justice**  
**Sd/- S.K. Mishra**  
**Registrar (Judicial)**

**Memo. No: 7620 (12) / Date : 18.04.2023**

Copy forwarded to the Persons concerned/ Treasury Officer, District Treasury, Cuttack/ Bill Assistant (2 copies)/ Asst. in- Charge of Accounts (Misc.) Section/ Asst. in-Charge of (GPF/PRAN)/ Asst. in-Charge of Service Book for information and necessary action.

  
**Special Officer (Special Cell)**

**Memo. No: 7621 / Date : 18.04.2023**

Copy forwarded to the Superintendent, Computer Section for uploading the above **Office Order** in the High Court Website.

  
**Special Officer (Special Cell)**

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